

Statement of Immovable Property for the year ending 31-12-2016

Name of the Officer: Radha Krishna Mathur
 Present Post held: Chief Information Commissioner, Central Information Commission.
 Present Pay: Rs. 90,000/- (Fixed)

Name of Distt., Sub Division, Taluk & village in which the property is situated.	Name & details of Property House, lands Other Buildings	Cost of construction/ Acquirement (and year when purchased) including of land in case of house.	Present value.	If not in own name, state in whose name held and his/her relationship to the govt. servant.	How acquired whether by purchase lease/mortgage inheritance, gift or otherwise with date of acquisition & name with details of persons from whom acquired.	Annual income from the property.	Remarks.
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Amrapali Heartbeat City-1, GH, 01/C, Sector-107, NOIDA Gautam Budh Nagar.	Unit No.A 1001, 10 th Floor, Tower No.'A'	Rs.99,42,335 (cost, as per Agreement). Paid till date Rs. 76,28,812/- in eight instalments.	Present value not known. Construction phase is in progress presently	RK Mathur, Self; Poonam Mathur, wife; Prasun Mathur, Son; Ambika Mathur	Not yet acquired.	Nil	

				Daughter-in-law			
Z-104, Amrapali Sapphire, Sector-45, NOIDA (U.P.)	Flat No.104, Tower 'Z' First Floor, Amrapali Sapphire.	Rs.88,80,000/-	Not known.	RK Mathur, Self; Poonam Mathur wife; Prasun Mathur, Son; Ambika Mathur, daughter-in-law	By purchase from Mrs. Kaushalya Toshniwal & Sh. Jagdish Chandra Toshniwal, Sector-47, Gurgaon.	On rent w.e.f. 10-8-2016 @ Rs.30,000 per month	
Unit No.0702, Kalypso Court, Tower No.1, Jaypee Green Wish Tower, Sector-128, NOIDA(U.P.)	Residential house No.0702, Kalypso Court, NOIDA(U.P)	Rs. 2.0 crores.	Not known	RK Mathur, Self; Poonam Mathur wife; Prasun Mathur, Son; Ambika Mathur, daughter-in-law	Purchased from Mr. Sudarshan Banerjee & Mrs. Joyshree Banerjee, C-429(FF), Defence Colony, New Delhi	On rent w.e.f.1-10-2016 @ Rs. 40,000/- per month	RK Mathur, Self; Poonam Mathur wife; Prasun Mathur, Son; Ambika Mathur, daughter-in-law have taken a loan of Rs. 1,47,64,501 from ICICI Bank

*In case it is not possible to assess the value accurately, the approximate value in relation to present condition may be indicated.

#including short term lease also.

Signature _____



(Radha Krishna Mathur)

Chief Information Commissioner

Dated: 5-1-2017